

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**CONTEMPT PETITION NO.170/0007/2020  
IN  
OA. NO.170/00674-00676/2018**

**DATED THIS THE 25<sup>th</sup> DAY OF FEBRUARY, 2020**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

1. R. Satheesh  
S/o. C. Radhakrishnan  
Aged 35 years  
Working as Sub-Divisional Officer II  
Defence Estates Office  
Karnataka Circle, K. Kamaraja Road  
Bengaluru-560 042.  
Residing at Quarter No.8/4  
DAD Complex  
Someshwarapura Extension  
Halasuru, Bengaluru-560 008.

2. Sunil Narayanan  
S/o. A.V.Narayanan  
Aged 36 years, working as  
Sub-Divisional Officer II  
Defence Estates Office  
Karnataka Circle,  
K. Kamaraja Road  
Bengaluru-560 042.

3. V.Raja  
S/o Late J.S.Venkatesan  
Aged 30 years,  
Sub-Divisional Officer II  
Defence Estates Office  
Karnataka Circle, K. Kamaraja Road  
Bengaluru-560 042. ....Petitioner

(By Advocate Shri. A.R.Holla)

1.Sri Ajay Kumar,  
Secretary,  
Ministry of Defence  
136, South Block  
New Delhi-110 001.

2.Smt Deepa Bajwa,  
The Director General  
Defence Estates  
Raksha Sampada Bhavan  
Ulaanbaatar Marg  
Delhi Cantt-110 010.

3.Smt Menakshi P. Lohia,  
The Defence Estates Officer  
Karnataka Circle  
K.Kamaraja Road  
Bengaluru-560 042.

....Respondents

(By Advocate Sri Vishnu Bhat)

**ORDER (ORAL)**

**HON'BLE DR.K.B.SURESH**      **...MEMBER(J)**

Learned counsel for the respondents submits that W.P. No.3754/2020 has been filed against the order dated 30.08.2019 in OA.No.674-676/2018. Therefore the Contempt petition is dismissed. Notice discharged but with liberty. No costs.

(C.V.SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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